

Name of the corporate debtor: Crew B.O.S. Products Limited (In CIRP)
Date of commencement of CIRP: 28.11.2025 List of creditors as on: 28.02.2026

List of operational creditors (Government dues)

S. No.	Name of creditor		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted (INR)	Amount of claim under verification (INR)	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	EPFO - Alwar	Government of India	06-09-2022	45,44,547.00	45,44,547.00	Penal Damages u/s 14B & Interest u/s 7Q	-		No	0.0%	-	-	-	-	
2	EPFO - Gurugram	Government of India	06-09-2022	32,78,194.00	32,78,194.00	Penal Damages u/s 14B & Interest u/s 7Q	-		No	0.0%	-	-	-	-	
Total				78,22,741.00	78,22,741.00								-		